

1	2	3
31. National HVDC Experimental Line Project	250.00	87.73
32. Centre for Flexible Manufacturing Technology	100.00	—
New Schemes		
33. Telematics Development and Promotion Programme	100.00	—
34. Fifth Generation Super-Mini Computer Design Programme	30.00	—
35. Advanced Technology Programme in Computer Networking	50.00	—
36. Software Export Promotion Programme	10.00	—
37. Instruments Maintenance Programme	10.00	—
E. S and T PROGRAMMES :		
38. Technology Development Council Projects	300.00	223.70
39. National Radar Council Projects	200.00	258.57
40. National Micro-Electronics Council	200.00	—
Total :	10560.00	6307.16

Foreign Trade with E.T. and T.D.C.

as indicated below :—

5650. SHRI KAMAL PRASAD RAWAT : Will the PRIME MINISTER be pleased to state :

(a) the extent to which foreign trade has increased as a result of setting up the Electronics Trade and Technology Development Corporation, since 1974 to date; and

(b) the number of persons to whom testing and measurement machines have been made available at cheaper rates ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) ET and T's operations have contributed to the growth of foreign trade in electronics, both import and export, as can be seen from its turnover growth since its inception in 1974,

Year	Total turnover (Rs. in lakhs)	Exports (Rs. in lakhs)
1974-75	87.63	—
1975-76	179.10	3.84
1976-77	649.12	50.99
1977-78	1154.49	128.19
1978-79	1218.65	86.77
1979-80	1086.05	80.94
1980-81	1451.79	151.25
1981-82	2160.66	111.80
1982-83	6362.24	108.85
1983-84	3123.98	125.92
1984-85	7396.99 (Prov.)	154.90 (Prov.)

(b) ET and T has been importing and supplying testing and measuring equipment to various organisations and users. So far, ET and T has supplied these equipment to more than 350 parties at competitive prices by bulk buying of these equipment from various international sources.

[English]

Foreign Investment to Develop Various Tourist Resorts in the Country

5651. SHRI PIYUS TIRAKY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether many foreign countries are being asked to invest in India to develop various tourist resorts of the country;

(b) if so, details thereof;

(c) the details of the facilities being given to the foreign investors;

(d) whether Government of Japan has shown its willingness to invest for the development of Bodhgaya and other places of Buddhist pilgrimage;

(e) if so, the details thereof;

(f) whether Government intend to permit foreign investors to invest on hotels etc. in India; and

(g) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (d). No, Sir.

(b) and (d). Does not arise.

(e), (f) and (g). For the development of hotel a commodation of international standards for foreign tourists, Government has been permitting foreign investment and collaboration with renowned international chains in certain specialised technical services like planning, designing and equipping of hotels and their international marketing. Foreign collaborators can invest in equity in foreign exchange upto 30% of the total equity capital and can repatriate dividend or any payments due to them after payment of Indian taxes.

Construction of a Stadium at Alipurduar

5652. SHRI PIYUS TIRAKY : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether to encourage rural athletes, the Government propose to construct a stadium at Alipurduar in Jalpaiguri district of West Bengal;

(b) if so, by what time it will be completed; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) to (c). No proposal for constructing a stadium at Alipurduar in Jalpaiguri District has been received from the Government of West Bengal.

Facilities to Handicapped Persons/Children by the Department of Tourism

5653. SHRI ANANTA PRASAD SETHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the hotel facilities which have been provided by the Department of Tourism at various places in the States;

(b) whether there are any special facilities or concessions made available to the handicapped persons/children; and

(c) if not, whether Government propose to provide such facilities and concessions to the Handicapped persons/children also ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) The Department of Tourism does not by itself provide any hotel facilities.

(b) and (c). Do not arise.

Inclusion of Kuduma Community in the List of Scheduled Castes

5654. SHRI CHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of Orissa